

[English]

Primary Health Centres

1314. SHRIMATI VASUNDHARA RAJE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the criterion fixed and allocation made by the Centres to set up Primary Health Centres and Health Sub-Centres in the country;

(b) the number of PHC and Health sub-centres set up in Rajasthan during the Eighth Five Year Plan; and

(c) the district-wise location and fund allocation made for those Centres?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The Population norms for setting up of the Primary Health Centres & Sub-centres are as follows:

	Plan areas	Hilly/tribal areas
Sub-Centres	5000	3000
Primary-Health Centres	30000	20000

The PHCs are established and maintained by the State Government under the State Sector Minimum Needs Programme. The Sub-centres established after 1.4.81 are funded by the Central Govt. under the Centrally Sponsored Scheme. The Outlay for these centres during the last three years is indicated below :-

(Rs. in lakhs)

	Outlay under MNP*	Allocation for Sub-centres
1993-94	31277.74	18500.00
1994-95	36200.58	18500.00
1995-96	50134.03	19000.00

* Also includes outlay for Community Health Centres and construction of Sub-centres.

(b) During the Eighth Plan, emphasis has been on consolidation of the existing infrastructure. However, 120 additional PHCs were opened till 1994-95.

(c) The Central Govt. does not maintain district-wise details.

Jurisdiction of Passport Office, Delhi

1315. SHRI KRISHAN LAL SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the people from satellite towns of Gurgaon, Faridabad and Noida are finding great difficulty in obtaining their passports as they have to go to their distant State capitals;

(b) whether the Government propose to extend the jurisdiction of the passport office in Delhi to cover these towns; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c). The districts of Gurgaon, Faridabad, Sonapat and Rohtak in the State of Haryana and the district of Ghaziabad and Meerut in the State of UP have already been brought under the jurisdiction of Regional Passport Office, Delhi w.e.f. 2.12.94. Since Noida is a part of district Ghaziabad, passport applicants from Noida are also served by the Regional Passport Office, Delhi.

Family Welfares Centres

1316. SHRI SOUMYA RANJAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of family welfare centres at present in Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : There are 19 District level Post Partum Centres, 60 Sub-district level Post Partum Centres, 10 Urban Family Welfare Centres, 8 Urban Health Posts and 314 Rural Family Welfare Centres in the state of Orissa.

Assistant Commissioner's Office

1317. SHRI KODIKUNNIL SURESH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the criteria for setting up of office of Assistant Commissioner, Kendriya Vidyalaya Sangathan;

(b) whether Government have any proposal to set up Assistant Commissioner's Office of Kendriya Vidyalaya Sangathan (KVS) in Kerala; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The Offices of Assistant Commissioner, Kendriya Vidyalaya Sangathan, are set up keeping in view the concentration of Kendriya Vidyalayas in and around a particular location and also equitable span of control of each Regional Office.

(b) No, Sir.

(c) Does not arise.

Teesta Barrage Project

1318. SHRI AMARROY PRADHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) The approximate area which is likely to be